Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 12-02-2024 TO 16-02-2024

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/50314/2021	F.O/50159/2024	05-02-2024	12-02-2024
2	ST/52456/2018	F.O/50167/2024	05-02-2024	12-02-2024
3	ST/53390/2018	F.O/50168/2024	05-02-2024	12-02-2024
4	ST/53382/2018	F.O/50169/2024	05-02-2024	12-02-2024
5	ST/53414/2018	F.O/50170/2024	05-02-2024	12-02-2024
6	ST/53444/2018	F.O/50171/2024	05-02-2024	12-02-2024
7	ST/53239/2018	F.O/50172/2024	06-02-2024	12-02-2024
8	ST/53302/2018	F.O/50173/2024	06-02-2024	12-02-2024
9	ST/53307/2018	F.O/50174/2024	06-02-2024	12-02-2024
10	ST/53313/2018	F.O/50175/2024	06-02-2024	12-02-2024
11	ST/53325/2018	F.O/50176/2024	06-02-2024	12-02-2024
12	ST/53337/2018	F.O/50177/2024	06-02-2024	12-02-2024

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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.